

Annexure - 7

Name of the corporate debtor: Cape Engineers Private Limited

Date of commencement of CIRP: 6th September, 2019

List of creditors as on: 1st March 2021

List of operational creditors (Government dues)

Sl. No	Details of Claimant			Details of claim received				Details of claim admitted							Amount of claim not admitted		Amount of claim under verification
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if Applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification		
1	Commercial Taxes Department	Tamil Nadu	OCS-1	06.11.2019	38,46,086	28,63,983	VAT Penalties	-	-	-	-	-	-	9,82,103	-		
2	The Joint Commissioner of CGST & Excise	Tamil Nadu	OCS-2	22.02.2020	24,82,26,525	49,34,370	GST Penalties	-	-	-	-	-	-	22,57,33,124	1,75,59,031		
3	Income Tax	Tamil Nadu	OCS-3	06.03.2020	48,70,750	2,45,585	TDS Penalties	-	-	-	-	-	-	46,25,165	-		
	TOTAL				25,69,43,361	80,43,938								23,13,40,392	1,75,59,031		

Note:

- The claim of Rs. 1,52,84,418 and Rs. 22,74,613 is kept under verification because the same is pending in Hon'ble High court and remanded for de adjudication respectively.

